

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

27

C.P No. 91/(MAH)/2013
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES:

M/s. IL & FS India Realty Fund LLC

V/s.

M/s. Pan India Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
27	Naina Jeejeebhay, Hridhaya Khurana ilb AZB and Partners	Petitioners	Khurana

ORDER

CP 91/397-398/NCLT/MB/MAH/2013

At request of the Petitioner Counsel, list this matter on 18.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)